

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision: 10/05/2018

Misc. Application No.210 of 2017
And
Appeal No.162 of 2017

Mavens Biotech Limited
Room No.407, 4th floor,
4, Clive Row,
Kolkata – 700 001.

... Appellant

Versus

BSE Limited
Floor 25, P.J. Towers,
Dalal Street,
Mumbai – 400 001.

... Respondent No.1

And

The Calcutta Stock Exchange Ltd.
7, Lyons Range,
Kolkata – 700 001.

... Respondent No.2

Mr. Nirman Sharma, Advocate i/ Dr. S.K. Jain, PCS for the Appellant.

Mr. P.N. Modi, Senior Advocate a/w Mr. Ajay Khaire and Mr. Mandar Bangale, Advocates i/b the Law Point for Respondent No.1.

None for Respondent No.2.

CORAM : Justice J.P. Devadhar, Presiding Officer
Dr. C.K.G. Nair, Member

Per : Justice J.P. Devadhar (Oral)

1. Counsel for the appellant states that he has instructions to withdraw the appeal as also the Misc. Application.

2. Accordingly, the appeal as also the Misc. Application are allowed to be withdrawn with no order as to costs.

Sd/-
Justice J.P. Devadhar
Presiding Officer

Sd/-
Dr. C.K.G. Nair
Member

10/05/2018
prepared & compared by-dg